

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:713
ANSWERED ON:08.08.2013
IMPLEMENTATION OF WELFARE SCHEMES.
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Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of the schemes being implemented by the Union Government for the development of minorities in Maharashtra during the last three years and the current year; and

(b) the amount allocated and utilized for the said purpose during the said period ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a)to(b) The details of the welfare schemes for minorities implemented by the Ministry of Minority Affairs are given below:

(i) Multi-sectoral Development Programme (MsDP) is an area development programme being implemented by the Ministry of Minority Affairs w.e.f. 2008-09 for the development of minority concentration areas in the country. During 11th Five Year Plan, MsDP was implemented in 04 districts, namely, Washim, Buldhana, Hingoli and Parbhani, of Maharashtra. The MsDP has been restructured and expanded for implementation in 08 Minority Concentration Blocks (MCBs) and 06 Minority Concentration Towns falling in 09 Districts of Maharashtra during 12th Five Year Plan.

There is no year-wise allocation during 11th Five Year Plan. The amount allocated, released and utilized by Maharashtra Government during 11th Plan period (w.e.f. 2008-09) and 12th Plan period is as under:-

(Rs. in Lakh)

During 11th Plan During 12th Plan

From 2008-09 to 2011-12 During 2012-13 During 2013-14

Total Allocated	Total Approved	Total Released	Total Utilized	Total Approved	Total Released	Total Utilized	Total Approved	Total Released
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6000.00	5993.93	5671.69	4302.63	2170.00	1085.00	322.24		
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(ii) Pre-matric Scholarship Scheme:-Under this Scheme, scholarships are awarded to minority students up to class X, who have secured not less than 50% marks in the previous final examination and the annual income of their parents/ guardian from all sources does not exceed Rs. 1.00 lakh. 30% of the scholarships are earmarked for girl students.

(iii) Post-matric Scholarship Scheme:- Under this Scheme, scholarships are awarded to minority students from class XI onwards who have secured not less than 50% marks or equivalent grade in the previous final examination and the annual income of whose parents/ guardian from all sources does not exceed Rs.2.00 lakh. 30% of the scholarships are earmarked for girl students.

(iv) Maulana Azad National Fellowship For Minority Students:-The objective of the Fellowship is to provide integrated five year

fellowships in the form of financial assistance to minority students to pursue higher studies such as M.Phil and Ph.D. The Fellowship covers all Universities /Institutions recognized by the University Grants Commission (UGC). 30% of the scholarships are earmarked for girl students.

(v) Merit-cum Means based Scholarship: The Merit-cum Means based Scholarship Scheme provides financial assistance to the poor and meritorious minority students pursuing professional studies at graduate and post-graduate levels. 30% of the scholarships are earmarked for girl students.

(vi) Free Coaching and Allied Scheme: Under this scheme candidates belonging to the minority community are provided financial assistance for coaching in Government and the private sector institutes for imparting free coaching/training for Competitive Exams, Information Technology, remedial coaching and other employment oriented courses. 30% of the scholarships are earmarked for girl students.

The year-wise details of physical target and financial achievement for the State of Maharashtra under Scholarship schemes during last three years and the current years are given at annexure I.

(vii) Equity contribution to National Minorities Development & Finance Corporation (NMDFC): Under this scheme, Government contributes equity capital to NMDFC for implementation of its schemes at concessional rates of interest which are viz. micro financing scheme, term loan, educational loans, skill development and Mahila Samridhi Yojana.

(viii) Grant-in-aid to Maulana Azad Education Foundation (MAEF): Under this scheme, Grant-in-aid released to MAEF towards its Corpus Fund. MAEF implements the Grant-in-aid to the minority institutions for infrastructure development and distribution of scholarship to the minority girl students studying in classes XI and XII. The expenditure on these schemes is met out of the interest earned on the Corpus Fund.

(ix) Computerization of records of State Wakf Boards: In order to streamline record keeping of the waqf lands, introduce transparency and social audit and to computerize the various functions /processes of the Waqf Boards and to develop a single web based centralized application, computerization of the records of the State Waqf Boards is carried out with the help of Central financial assistance.

The funds under the scheme were released to Maharashtra State Wakf Board during the last three years and current year as under:-

S.No. Date of release of fund. Year Amount (Rs. in lakh)

1. 19.03.2010 2009-10 27.10

2. - 2010-11 nil

3. 31.10.2011 2011-12 07.13

4. - 2012-13 nil

(x) Leadership Development of Minority Women: A scheme for Leadership Development of Minority Women has been launched with the objective to empower and instill confidence in women, by providing knowledge, tools and techniques for interacting with Government systems, banks, and intermediaries at all levels so that they are emboldened to move out of the confines of home and assume leadership roles.

(xi) Prime Minister's New 15 Point Programme for Welfare of Minorities is an overarching programme which covers various schemes of concerned Ministries/Departments either by earmarking 15% of physical targets/financial outlays for the minorities or by specific monitoring of flow of benefits/funds to areas with substantial minority population. The programme is under implementation in the country including Maharashtra. The details of schemes of other Ministries, being implemented under PM's New 15PP and the targets and achievements of these schemes in Maharashtra during the last three years is at Annexure-II.